

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

(17)

C.P. No. 107 of 1997
in
O.A. No. 1535 of 1996
New Delhi, dated the 12th May, 1997

HON'BLE MR. JUSTICE K.M. AGARWAL, CHAIRMAN
HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri D.V. Singh,
S-VII/829, R.K. Puram,
New Delhi-110022. ... APPLICANT

By Advocate: Shri B. Lall

VERSUS

1. Shri N.P. Singh,
Secretary of the Govt. of India,
Ministry of Urban Affairs & Employment,
Nirman Bhawan,
New Delhi.
2. Shri Harcharan Singh,
Director of Estates,
Nirman Bhawan,
New Delhi.
3. Shri P.M. Mishra,
Estate Officer,
Directorate of Estates,
Nirman Bhawan,
New Delhi. ... RESPONDENTS

By Advocate: Shri S.M. Arif

ORDER (Oral)

BY HON'BLE MR. JUSTICE K.M. AGARWAL, CHAIRMAN

Ld. counsel for the Respondents submits that the order of the C.A.T. passed in OA-1535 of 1996 has been complied with.

2. Ld. counsel for the applicant also states that the order of the Tribunal has been complied with. We are of the view that this Contempt Petition has become infructuous which is hereby dismissed and the notices against the Respondents are discharged. No costs.

Km
(K.M. AGARWAL)

Chairman

Adige
(S.R. ADIGE)

Member (A)